NEW PAKISTANI AERODROME IN JAMMU

•121. SHRI OM MEHTA: Will the Minister of DEFENCE be pleased to state:

(a) whether the attention of Gov ernment has been drawn to news-item published in various newspapers to the effect that Pakistan has construct ed a new aerodrome near Ranbirsinghpura in Jammu and is distributing arms and ammunitions freely to the people living along border areas; and

(b) if so, what steps Government propose to take to safeguard the lives of the people living on the Indian side of the cease-fire line?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) Yes, Sir.

(b) Precautionary steps have been taken.

GOMULKA PLAN FOR NUCLEAR WAR IN **CENTRAL EUROPE**

♦122. SHRI JAGAT NARAIN: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of what is known as Gomulka Plan to freeze nuclear war in Central Europe; and

(b) what has been the reaction of the Government of India to this Plan?

MINISTRY OF EXTERNAL AFFAIRS (SHRI whether there is any J proposal under DINESH SINGH): The Government are aware of Government's consithe proposal made

in December, 1963, by the First Secretary of the Polish Communist Party, Mr. GornuUia, (for the freezing of nuclear armaments in Central Europe. The Polish Government are holding bilateral discussions with the Governments concerned in Central Europe in this regard.

(b) The Government of India, in keeping with their policy of welcoming all measures ain^ed at reducing international tensions and the risk of war, view this proposal with sympathy and understanding.

U.S. SEVENTH FLEET

•123. SHRI NIREN GHOSH: Will the PRIME MINISTER be pleased to-state:

(a) whether it is a fact that the units of the U.S. Seventh Fleet have recently entered the Indian Ocean;

(b) if so, whether the Government of India have lodged any protest, with the Government of the United States; and

(c) what is the reaction of that Government to such protest?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Government have no information.

(b) No, Sir.

(c) Does not arise.

INCREASE IN EMOLUMENTS OF DEFENCE PERSONNEL

♦124. SHRI UTTAM SINGH DUGAL: Will THE DEPUTY MINISTER IN THE the Min'ster of DEFENCE be pleased to state deration to increase the emoluments of Defence personnel consistent with the rising cost of living?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): A statement i_s laid On the Table of the House.

STATEMENT

The rates of pay of Defence Services officers ^{an}d personnel were increased in the light o'f the recommendations of the Raghu Ramaiah Pay Committes (which considered the application of the recommendations of the Jaganadha Das Pay Commission to the Defence side) and other relevant considerations. The increases, made in 1960, in the pay of Defence Services personnel below officer rank had effect from 1st July, 1959; and those, made in 1962, in the pay of Defence Services officers upto the rank of Brigadier (an[^] equivalent in the Navy and Air Force) had effect from 1st April, 1960. The dearness allowance, which is given as compensation for rise in cost of living to Defence Services personnel is in line with the dearness allowance sanctioned for civilian Government servants, had recently been increased-once in October 1962 with 'effect from 1st November 1961, in February. 1964 with effect from 1st July, 1963, and again in May, 1964 with effect from 1st February 1964. There is accordingly no proposal at present under Government's consideration to increase the emoluments of Defence Services personnel.

SHOWING OF GOA ETC. AS PORTUGUESE TERRITORY IN MAPS IN INDIAN EMBASSIES

*125. SHHI M. M. DHARIA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the territories of Goa, Diu and Daman are still shown as Portuguese territory in $th_e map_s$ displayed in the Indian Embassies; and

(b) whether Government have received any complaint in this connection?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) Government has received no complaints in this regard hut steps are being taken to 'ensure that al) maps issued prior to liberation, showing Goa, Diu and Daman as Portuguese colonies are not displayed inadvertently.

COLOMBO PROPOSALS

•126. SHRI R. K. BHUWALKA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have re ceived any fresh ccirjiiunications from the Government of Ceylon regarding tn_e acceptance o'f the Colombo Proposals by China;

(b) if so, what is the nature of the communication; and

(c) what is the stage of progress With regard to the Colombo Proposals?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (to) The communication from the Cey-lonese Prime Minister referred to the Colombo Proposals but did not indicate their acceptance by China.

(c) There has been no progress. The Chinese Government still persist in their refusal to accept the Colombo Proposals in full.

DISCUSSIONS WITH PRIME MINISTERS OF COMMONWEALTH COUNTRIES ON EXODUS OF INDIANS

•127. SHRI SANKAR PRATAP SINGH DEV: Will the PRIME MINISTER be pleased to state whether it is a fact that during his stay in London for the Commonwealth Prime Ministers' Conference he proposes to *dss*-cuss with the Prime Ministers of